

**DIVISION BENCH**

**ITEM NO.4**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA NO.212/2024 IN CP (IB) NO.421/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 24<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>INDUSTRIAL AND COMMERCIAL BANK OF CHINA LIMITED V/S HIPAD TECHNOLOGY INDIA PVT LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN LIQUIDATION)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Shivanshu Kumar, Adv.

*: For the Applicant/ Liquidator*

**ORDER**

**IA No.212/2024**

Ld. Counsel representing the Applicant/ Liquidator is present through VC.

- 1.** This is a 11<sup>th</sup> Progress Report filed on behalf of the Liquidator. The same is taken on record, subject to just exceptions.
- 2.** Accordingly, IA No.212/2024 stands disposed off.
- 3.** Let the main matter be put up on the date already fixed i.e. 10<sup>th</sup> May, 2024.

***-Sd-***

**(Ashish Verma)  
Member (Technical)**

***-Sd-***

**(Praveen Gupta)  
Member (Judicial)**

**24<sup>th</sup> April, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*